

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 137 of 2015 & IA No. 219 of 2015

Dated : 7th April, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

Bamunara Industries Welfare Association Appellant(s)

Versus

West Bengal Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. C.K.Rai
Mr. Paramhans for R-1/WBERC
Ms. Priya Puri
Mr. R. Dubey
Mr. Jayantfor R-2

ORDER

Pleadings are said to be complete. Post this appeal for hearing on **13th July, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

kt/jp